

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3384

ANSWERED ON:23.08.2011

HOUSING FOR WEAKER SECTIONS

Adityanath Shri Yogi;Jaiswal Shri Gorakh Prasad ;Kumar Shri Vishwa Mohan;Mahajan Smt. Sumitra;Rana Shri Jagdish Singh;Singh Shri Ijyaraj ;Yadav Shri M. Anjan Kumar

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has formulated any scheme to solve the problem of shortage of housing and to provide houses to Below Poverty Line and weaker sections in the urban areas;

(b) if so, the details thereof and the norms laid down for providing housing to the said sections of the society; and

(c) the number of houses constructed and allotted to said section of the society during each of the last three years and the current years, State/UT-wise?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION(KUMARI SELJA)

(a) and (b): The Government launched the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) on December 3, 2005 to assist States/Union Territories to take up housing and related infrastructure projects for the urban poor / slum dwellers. Under the Sub-Mission Basic Services to the Urban Poor (BSUP), Additional Central Assistance (ACA) is provided to 65 select cities of national importance for undertaking affordable housing and basic amenities viz. security of tenure at affordable prices, improved housing, water supply, sanitation and ensuring delivery through convergence of other already existing universal services of the Government for education, health and social security to the urban poor including weaker sections of the society. Similar facilities are also provided in other cities/ towns under the Integrated Housing and Slum Development Programme (IHSDP).

As a part of policy initiative under JNNURM, the Government launched a scheme of Affordable Housing in Partnership (AHP) as a part of BSUP with an outlay of Rs. 5000 crores for construction of 1 million houses for Economically Weaker Sections (EWS)/Lower Income Group (LIG)/Medium Income Group (MIG) with atleast 25% for EWS category across the country.

In pursuance of the Government vision of creating Slum-free India, a new scheme of Rajiv Awas Yojana (RAY) has been launched on June 2, 2011. The scheme aims at providing Central support to States that are willing to assign property rights to slum-dwellers. AHP has now been dovetailed into Rajiv Awas Yojana (RAY).

A minimum of 12% beneficiary contribution is stipulated under BSUP, IHSDP and RAY, which in the case of SC/ST/BC/OBC/PH and other weaker sections is 10%.

(c): State/UT-wise details of the number of houses completed and allotted to urban poor/slum dwellers during last three years and the current year under BSUP and IHSDP are annexed.